

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.3495/2017

Wednesday, this the 25<sup>th</sup> day of October 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri G D Kukreti (Group B post holder)  
s/o Sh. N D Kukreti  
aged about 58 years  
r/o D-119A Lajpat Nagar, Sahibabad  
Distt. Ghaziabad (UP) and  
Working as Chemist Grade I in Quality Control Laboratory  
FNB (NR) 10/11, Jamnagar House, New Delhi

..Applicant

(Mr. S S Tiwari, Advocate)

Versus

1. Union of India through Secretary  
Ministry of Women and Child Development  
6<sup>th</sup> Floor, Wing A, Shastri Bhawan  
New Delhi
2. Joint Secretary (Food & Nutrition Board)  
Ministry of Women and Child Development  
6<sup>th</sup> Floor, Wing A, Shastri Bhawan  
New Delhi
3. Director, (Food & Nutrition Board)  
Ministry of Women and Child Development  
6<sup>th</sup> Floor, Wing A, Shastri Bhawan  
New Delhi
4. Under Secretary (FNB)  
Ministry of Women and Child Development  
3<sup>rd</sup> Floor, Jeevan Vihar Building  
Parliament Street,  
New Delhi-1
5. Joint Technical Advisor (FNB), (Head Quarters)  
Ministry of Women and Child Development  
3<sup>rd</sup> Floor, Jeevan Vihar Building  
Parliament Street,  
New Delhi-1

..Respondents

(Mr. Rajeev Kumar, Advocate)

**O R D E R (ORAL)****Justice Permod Kohli:**

Mr. S S Tiwari, learned counsel for applicant submits that during the pendency of this O.A., another adverse order has been passed by the respondents. He seeks leave of the Tribunal to withdraw this O.A. with liberty to file fresh one. Prayer allowed. Dismissed as withdrawn with liberty prayed for.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**October 25, 2017**  
/sunil/